

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 07**  
**(IB)-694(PB)/2018**

**IN THE MATTER OF:**

L & T Finance Ltd  
Vs.  
Zillion Infraprojects Pvt. Ltd

.... Petitioner/Applicant

....Respondent

**Order Under Section 7 of Insolvency & Bankruptcy Code(CIRP)**

**Order delivered on 06.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the RP  
For the Applicant

Mr. Vinod Chaurasia for RP  
Mr. Ayush Dua, Adv.

**ORDER**

**IA-2735/2021**

List on 12.07.2021.

  
— sd —

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

  
— sd —

**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**